

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.12  
I.A No.119/2024 in  
C.P (IB) No.07/BB/2024**

**IN THE MATTER OF:**

Sudhakar P

... Petitioner

**Order under Section 94 (1) of the I & B Code, 2016**

**Order delivered on 11.06.2024**

**CORAM:**

**SHRI M.S.S. SUNDARAM  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri A.S Satish Kumar  
For Indian Overseas Bank/  
Respondent in I.A No.119/2024: Appeared

**ORDER**

1. Heard the Learned Counsel for the Petitioner and Respondent in I.A.
2. List the case before regular bench on **09.07.2024**.

**-Sd-**

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**-Sd-**

**(M.S.S. SUNDARAM)  
MEMBER (JUDICIAL)**

Gayathri